GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 2172 ANSWERED ON 06.08.2021

SUSTAINABLE DEVELOPMENT GOALS IN ANNUAL PLANS OF STATES

2172 SHRI Y. S. CHOWDARY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented in the country, particularly in Andhra Pradesh;
- (b) whether States have included Sustainable Development Goals in their Annual Plans, the details thereof; and
- (c) whether any impact assessment study has been made to evaluate the effectiveness of the scheme, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

(a) The Ministry of Panchayati Rai (MoPR) is implementing the restructured Centrally Sponsored Scheme (CSS) of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. the financial year 2018-19 with the primary aim of strengthening PRI's for achieving Sustainable Development Goals (SDG's) with the main thrust on convergence with Mission Antyodaya and emphasis on strengthening PRI's in the 117 Aspirational districts. The scheme is being implemented in all States/ Union Territories including the State of Andhra Pradesh.

Under the scheme the funds have been released to States/ Union Territories for different activities meant for strengthening of Panchayati Raj Institutions viz Capacity Building &Training, training infrastructure and Human Resource support for training, Strengthening of Gram Sabhas in Panchayats Extension to Scheduled Areas, Distance Learning Facility via Internet Protocal based, Support for Innovations, Technical support to Panchayati Raj Institutions, Financial Data and Analysis Cell, Panchayat Buildings, e-enablement of Panchayats, Project based funding for economic development and income enhancement, Information Education Communication and Project Management Unit. The details of funds released to States/ Union Territories under the scheme including Andhra Pradesh is given in **Annexure**.

(b) Yes, Sir. The States have been advised to integrate Sustainable Development Goals relating to poverty, public, health, nutrition, education, gender, sanitation, drinking water, livelihood generation etc, which fall within the realm of Panchayats, in their respective Capacity Building & Training Plans. Financial assistance under the scheme have been provided to States/ Union Territories for these Capacity Building & Training Plans as included in their respective Annual Action Plan.

(c) Yes, Sir. The third party evaluation of the scheme of Rashtriya Gram Swaraj Abhiyan has been awarded to National Council for Applied Economics and Research (NCAER).

304

Annexure

Annexe referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 2172 to be answered on 06.08.2021

State/UT-wise Funds released under RGSA schemes during the year 2018-19, 2019-20 & 2020-21

				(Rs. in c
SI. No.	State/ UTs	2018-19	2019-20	2020-21
1	Andhra Pradesh	67.69	0	22.339
2	Andaman & Nicobar Islands	0	0	0
3	Arunachal Pradesh	33.19	39.59	0
4	Assam	39.21	23.22	26.1159
5	Bihar	4.25	0	0
6	Chhattisgarh	7.24	0	4.0395
7	Dadra & Nagar Haveli	0	0	
8	Daman & Diu	0	0	0
9	Goa	0	0	0
10	Gujarat	0	0	0
11	Haryana	6.99	0	9.89
12	Himachal Pradesh	17.26	10	22.098
13	Jammu & Kashmir	25.06	6.19	25.00
14	Jharkhand	4.49	0	2.34
15	Karnataka	0	0	0.439
16	Kerala	7.68	0	8.12955
17	Lakshadweep	0	0	0
18	Ladakh			2.1485
19	Madhya Pradesh	62.79	85.48	71.42
20	Maharashtra	11.54	8.44	66.76
21	Manipur	9.25	4.54	3.4127
22	Meghalaya	4.44	2.63	3.967
23	Mizoram	9.85	0.5	21.185
24 25	Nagaland	7.89	3.94	3.7217
25	Odisha	0	0	2.937
26	Punjab	29.68	0	13.45
27	Rajasthan	25.57	0	12.981
28	Sikkim	5.08	5.1	4.7475
29	Tamil Nadu	57.6	5.3	56.875
30	Telangana	0	0	12
31	Tripura	2.77	0	2.5304
32	Uttar Pradesh	57.14	169.92	32.54
33	Uttarakhand	33.05	23.79	26.751
34	West Bengal	54.94	44.10	33.52
	Total	584.65	432.74	491.3385
